

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 14th October, 2016

In supersession of earlier orders, Hon'ble the Chief Justice is pleased to designate Sri Binod Chandra Sarma, Deputy Registrar (Judicial-I) as Assistant Public Information Officer (APIO) for the Principal Seat of Gauhati High Court, under Rule 2(d) of the Gauhati High Court (Right to Information) Rules, 2008 with immediate effect until further order(s).

By Order,

At 14.10.16

REGISTRAR (JUDICIAL-CUM-PIO)

Memo No. HC.XXXV-05/2016/ _212_ /RTI, Dated 14th October, 2016

Copy to:

1. The Registrar Vig./Admin./Estt., Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Itanagar Bench, Naharlagun /Aizawl Bench, Aizawl.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Jt. Registrar (_____), Gauhati High Court, Guwahati
5. The Deputy Registrar,(_____), Gauhati High Court, Guwahati
6. Sri Binod Chandra Sarma, Deputy Registrar(Judl.I), Gauhati High Court, Guwahati
7. The Asstt. Registrar,(_____), Gauhati High Court, Guwahati
8. The Librarian – cum - Research Officer, Gauhati High Court, Guwahati
9. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
10. The AO(Judl.) (_____), Gauhati High Court, Guwahati.
- ✓ 11. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is directed to upload the notification in the official website, Gauhati High Court.
12. The Court Officer No. 1 / 2, Gauhati High Court, Guwahati.
13. CA to Registrar General, Gauhati High Court.
14. The Chief Security Officer, Gauhati High Court, Guwahati

Sd/-

REGISTRAR (JUDICIAL-CUM-PIO)